

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of September,2017(25.9.2017 to 29 .9.2017)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
26.9.2017 Tuesday At 10.30 A.M. Transmission petition	1.	30/RP/2017 along with I.A.58/2017	PGCIL	Petition for review of order dated 15.3.2016 in Petition No.562/TT/2014 with Interlocutory Application for condonation of delay in filing the Review petition. <i>(On admission)</i>
	2.	31/RP/2017 Along with I.A.No.56/2017	PGCIL	Petition for review of order dated 23.5.2016 in Petition No.313/TT/2015 <i>(On admission)</i>
	3.	123/TT/2017	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset : LILO of one ckt of 400 kV D/C Teesta III - Kishanganj line (LILO-I) at Rangpo and associated bays at Rangpo Sub-station under Sikkim Generation Projects- Part-B in Eastern Region
	4.	125/TT/2017	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for 400 kV D/C (Quad) Lara STPS-I Champa Pooling Station Line along with associated bays at Champa Pooling Station under transmission system associated with Lara STPS - I (2x800 MW) Generation Project of NTPC in Western Region for tariff block 2014-19 period
	5.	148/TT/2017	PGCIL	Petition for determination of Transmission Tariff from DOCOs to 31.03.2019 for Asset I: LILO of Agra-Bharatpur 220 kV S/c Line at Agra (POWERGRID) S/s alongwith line bays and 1X315 MVA 400/220 kV ICT (Shifted from Ballabgarh S/s) alongwith ICT bays at Agra (POWERGRID) Substation, Asset II: LILO of 400 kV Amritsar-Hamirpur Line at Jalandhar (One circuit of Parbati Pooling station-Amritsar Line) along with bays, Asset-III: 01X 315 MVA, 400/220 kV ICT along with associated bays at Kaithal sub-station (Spare ICT from Ballabgarh), Asset-IV: 02 nos 220 kV bays at Kaithal S/s, Asset-V: 02 nos. of 220 kV Line bays at Bhinmal S/S under Northern Region system Strengthening Scheme XXXIV in Northern Region
	6.	156/TT/2017	PGCIL	Petition for determination of transmission tariff from anticipated DOCO to 31.03.2019 for Asset-I:2 Nos of 400kV GIS line bays at Nizamabad (PG) for the termination of Nizamabad-Yeddumailaram (Shankarpalli) 400kV D/C line and Asset-II: 2 Nos. of 400kV GIS line bays at Maheshwaram (PG) for termination of Maheshwaram(PG) Mehboob Nagar 400kV D/C Transmission line under "Provision of Line bays for the Scheme Connectivity lines for Maheshwaram (Hyderabad) 765/400 kV Pooling Station in Southern Region
	7.	157/TT/2017	PGCIL	Petition for determination of Transmission Tariff from anticipated DOCO to 31-03-2019 for Transmission Asset (a) LILO of Hyderabad - Kurnool 400kV S/C line at Maheshwaram Pooling Station along with associated bays and (b) Establishment of 765/400kV GIS Pooling Station at Hyderabad (Maheshwaram) with 2X1500MVA 765/400kV Transformers and 2nos 240 MVAR 765kV alongwith associated bays at Maheshwaram pooling stations under Sub-station Works associated with Hyderabad (Maheshwaram) Pooling Station.
	8.	176/TT/2017	PGCIL	Petition for determination of Transmission Tariff from anticipated DOCO to 31-03-2019 for ASSET-I: 01x125MVAR 400kV Bus Reactor-3 along with associated bays and equipment at Vijayawada Substation, 01x500MVA 400/220/33 kV ICT-3 along with associated bays and equipment each at Hyderabad (Ghanapur) and Vijayawada Substation etc under System strengthening-XX in Southern Region.
	9.	136/TT/2017	PGCIL	Petition for determination of transmission tariff from actual COD to 31.3.2019 for Asset -1 Loop out of 1stCkt of 400 kV D/C Parbati – II Koldam transmission line at Banala, Asset -2 Loop in of 1stCkt of 400 kV D/C Parbati II Koldam transmission line at Banala Asset -3 LILO of 2ndCkt of Parbati-II Koldam transmission line at Pooling Station alongwith associated bays and LILO at Parbati III (f-g portion)

				associated with Parbati III HEP in Northern Region.
	10.	191/TT/2017	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Mauda II Betul 400 kV D/C (Quad) T/L alongwith associated bays at Betul GIS Asset-1 (Ant. DOCO 01.04.2017), BetulKhandwa 400 kV D/C (Quad) T/L alongwith associated bays at Betul GIS and Khandwa S/S Asset-2 (Ant. DOCO 01.04.2017), Khandwa Indore 400 kV D/C T/L alongwith associated bays Asset-3 (DOCO ? 01.01.2017) & Establishment of 400/220 kV, 2*315 MVA GIS at Betul ? Asset-4 (Ant. DOCO ? 01.04.2017) under Transmission System associated with Mauda Stage-II (2 x 660 MW) Generation Project in Western Region for tariff block 2014-19 period.
	11.	192/TT/2017	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset I: 400kV D/C Aurangabad - Boisar TL {from Aurangabad S/S to location 313/0 on D/C Towers & from location 332/0 to Boisar S/S on Multi circuit towers} & Asset II: Part of 400kV D/C Navsari ?Boisar TL from location 332/0 to Boisar S/S on Multi circuit towers under IPPs generation projects in Chhattisgarh (IPP D) in Western Region.
	12.	196/TT/2017	PGCIL	Petition for approval for LILO of both circuits of Mundra UMPP-Limbdi 400 kV D/C line (triple snowbird) at Bachau S/S alongwith extension of 400 kV Bachau S/S -DOCO 1.10.2017 (ant.) under Transmission system Strengthening associated with Mundra UMPP (Part-A) for tariff block 2014-19 in Western Region.
	13.	198/TT/2017	PGCIL	Petition for Determination of transmission tariff for Asset-I:800kV 3000MW HVDC POLE-III and LILO of BishwanathChariali Agra HVDC line for parallel operation of the HVDC station at Alipurduar, Asset-II:800kV 3000MW HVDC POLE-IV alongwith Earth electrode station and Earth Electrode line at Alipurduar and Agra end, Asset-III:LILO of BongaigaonSiliguri 400kV D/c line (quad) (under pvt. Sector) alongwith associated bays at Alipurduar, Asset-IV:LILO of Birpara-Salakati 220kV D/c line alongwith associated bays at new pooling station in Alipurduar, Asset-V:1x315MVA 400/220kV, ICT-I at Alipurduar, Asset-VI:1x315 MVA 400/220kV ICT-II at Alipurduar, Asset-VII:1x125MVAR 400kV Bus Reactor-I at Alipurduar and Asset-VIII:1x125MVAR 400kV Bus Reactor-II at Alipurduar from anticipated DOCO to 31.03.2019 under the transmission system associated with transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR.
	14.	208/TT/2017	PGCIL	Petition for Determination of transmission tariff from anticipated DOCO 31.03.2019 for(i) Hyderabad (Maheshwaram)-Nizamabad 765kV D/C Line and (ii) 2 nos 765kV bays along with 1 no. 240 MVAR switchable line reactor each at Hyderabad (Maheshwaram) & Nizamabad substation each for both circuits of Hyderabad-Nizamabad 765kV D/C Line with Anticipated DOCO as 01.08.2017 under Wardha Hyderabad 765 kV Link in Southern Region.
26.9.2017 Tuesday After the Board (Coram:, Member (ASB) and Member (Dr.Iyer)	15.	29/RP/2017 in Petition No.45/GT/2017	NTPC	Petition for review of order dated 22.5.2017 in Petition No. 45/GT/2016. (On admission)
	16.	5/RP/2017 in Petition No. 68/TT/2016	LTHPL	Petition for review of the Order dated 30.07.2016 in Petition No. 68/TT/2016.
27.9.2017 Wednesday At 10.30 A.M. Miscellaneous petition	1	35/RP/2017 in Petition No. 154/MP/2015	GUVNL	Petition for review of order dated 31.7.2017 in Petition No.154/MP/2015 (On admission)
	2.	22/RP/2017	GUVNL	Petition seeking review of order dated 17.3.2017 in Petition No. 157/MP/2015

	3.	194/MP/2017	NKTL	Petition under Sections 61, 63, 79(1)(c) and 79(1)(f) of the Electricity Act, 2003 read with Article 16 of TSA and the tariff-based competitive bidding guidelines for transmission service, for claiming relief under TSA dated 14.03.2016 relating to implementation of the transmission Project Elements
	4.	173/MP/2017	INOX	Petition under section 79(1)(f) of the Electricity Act 2003 and read with Regulations 33 A and B of the CERC (Grant of connectivity, Long term Access and Medium terms Open Access in inter-State transmission and related matters) Regulations, 2009 and Regulation 111 of the CERC (Conduct of Business) Regulations, 1999
	5.	174/MP/2017	SPIL	Petition under Section 79(1) (c) and Section 79(1) (f) of the Electricity Act, 2003 read with Regulation 32 of the CERC (Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission and related matters) Regulations, 2009
	6.	229/MP/2016	DBPL	Petition under Section 79(1) (b) read with Section 79(1) (f) of the Electricity Act, 2003 inter alia seeking compensation on account of occurrence of Change in Law events and Force Majeure events relating to Power Purchase Agreement dated 19.08.2013 entered into between the Petitioner/DBPL and the Respondent/TANGEDCO.
	7.	101/MP/2017	DBPL	Petition seeking compensation on account of occurrence of 'Change in Law' events and Force Majeure events relating to Power Purchase Agreement dated 1.11.2013 entered into between the Petitioner and the Respondents.
	8.	10/SM/2017	Suo-Moto	Petition for non-compliance of the provisions of the CERC (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009.
	9.	20/RP/2017	THDC	Petition for review of order dated 20.3.2017 in Petition No. 172/GT/2015
	10.	23/RP/2017	NTPC	Petition for review of order dated 24.3.2017 in Petition No. 299/GT/2014
	11.	28/RP/2017	NTPC	Petition for review of order dated 21.3.2017 in Petition No. 322/GT/2014 regarding approval of generation tariff of Sipat STPS Stage-II (1000 MW) for the period 2014-19
28.9.2017 Thursday At 11.30 A.M. Miscellaneous petition The hearing is re-scheduled for 2.00 P.M. on the same day.	1.	66/MP/2017	NTPC	Petition under Part 7 Regulation 4 of the CERC (Indian Electricity Grid Code) Regulations, 2010 (as amended) read with Regulation 111 of CERC (Conduct of Business) Regulations, 1999 in regard to provision 6.3 A of the Grid Code. (On admissibility)
	2.	93/MP/2017	KSEBL	Petition seeking clarification on the claim of 'other charges' in the monthly energy bills and claim of Annual Fixed Cost over and above that approved by CERC.
	3.	143/MP/2017	KSEB	Petition under section 79(1)(a), 79(1)(f) and 94(1)(f) of the Electricity Act, 2003 read with Regulation 54 and 55 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and Regulation 103 of the CERC (Conduct of Business) Regulations, 1999 seeking a review of the order dated 27.10.2016 passed by the Central Electricity Regulatory Commission in Petition No. 269/GT/2014, in view of the difficulties faced by KSEBL out of the order of State Commission dated 27-4-2017.
	4.	141/MP/2017	RBSSNDP L	Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with Regulations 14 and 15 of the CERC (Terms and Conditions) for Recognition and Issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 seeking credit of Renewable Energy Certificates for generation of energy between 21 March, 2016 and 8th November, 2016.
	5.	239/MP/2016	ACB (I)L	Petition Under section 79 (1) (b) and 79 (1) (f) to claim amounts to compensate the petitioner on account of the consequences of the occurrence of change in Law events
	6.	122/MP/2017	EPGL	Petition for Relinquishment of 250 MW of Long Term Access Agreement dated 04.12.2011 under Regulation 18 read with Regulation 32 of Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission System and related matters) Regulation, 2009, of the identified transmission system by the Essar Power Gujarat Limited (4x660-Phase-II) Thermal Power Plant at District Jamnagar in the State of Gujarat.
	7.	305/MP/2015	AP&NR	Petition under Section 79 of the Electricity Act, 2003 read with

				provisions of the Power Supply agreement dated 5.1.2011 and Power Purchase Agreement dated 25.3.2011 for directions to make Energy Charges as pass-through based on the actual fuel cost incurred by the Petitioner
	8.	I.A.No.47/2017 in Petition No.20/MP/2017	CTU (PGCIL)	Interlocutory Application on behalf of CTU for direction to execute LTA Agreement for such quantum falling short of LTA quantum of 121.6 MW as has not already been executed on its behalf by the concerned beneficiaries.

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(T. D. PANT)
Deputy Chief (Legal)
27.9.2017